POST OFFER ADVERTISEMENT

JARIGOLD TEXTILES LIMITED

("JTL"/"Target Company")

Garden House, Dr. Amichand Shah's Wadi, Rampura Tunki, Surat - 395003. Tel. No.: 0261-2419019; Fax No.: 0261-2418980; Email: jarigoldtex@yahoo.in; Website: www.jarigold.com

Open Offer for Acquisition 2,51,780 Equity Shares from the public shareholders of the Target Company by Mr. Jigar Jasavantlal Shah and Mr. Ambalal Chimanlal Patel (Hereinafter collectively referred as "Acquirers").

This Post Offer Advertisement is being issued by **Asit C. Mehta Investment Interrmediates Ltd ("Manager to the Offer")** on behalf of Acquirers in connection with the Offer made by the Acquirers, in compliance with Regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 2011 **("Takeover Regulations")**. The Detailed Public Statement with respect to aforementioned Offer was published on January 23, 2015 in Financial Express (English - All Editions), Jansatta (Hindi - All Editions), Financial Express (Gujarati - Ahmedabad Edition) and Mumbai Lakshdeep (Marathi - Mumbai Edition).

1	Name of the Target Company	Jarigold Textiles Limited
2	Name of the Acquirers	Mr. Jigar Jasavantlal Shah and Mr. Ambalal Chimanlal Patel
3	Name of Manager to the Offer	Asit C. Mehta Investment Interrmediates Ltd
4	Name of the Registrar of the Offer	Bigshare Services Pvt. Ltd
5	Offer Details:	
	a) Date of opening of the Offer	March 31, 2015, Tuesday
	b) Date of Closure of the Offer	April 17, 2015, Friday
6	Date of Payment of Consideration	April 28, 2015, Tuesday
7	Details of Acquisition	

Sr. No.	Particulars	Proposed in the Offer Document	Actual Details
1	Offer Price per share	88.29	88.29
2	Aggregate No. of shares tendered	2,51,980	2,38,700
3	Aggregate number of shares accepted	2,51,980	2,38,600
4	Size of the Offer (number of shares multiplied by the Offer Price per share) (in ₹)	2,22,47,314	2,10,65,994
5	Shareholding of the Acquirers before Share Purchase Agreement/PA	Nil	Nil
6	Shares proposed to be acquired by way of Share Purchase Agreement (SPA)		
	• Number	7,48,020	7,48,020
	• % of Fully Diluted Equity Share Capital	74.80	74.80
7	Shares acquired by way of Open Offer		
	• Number	2,51,980	2,38,600
	• % of Fully Diluted Equity Share Capital	25.20	23.86
8	Shares acquired after Publication of Detailed Public Statement • Number • Price Per Share • % of Fully Diluted Equity Share Capital	Nil	Nil
9	Post Offer Shareholding of Acquirers		
	• Number	10,00,000	9,86,620
	• % of Fully Diluted Equity Share Capital	100	98.66
10	Post Offer Shareholding of Public		
	• Number	Nil	13,380
	• % of Fully Diluted Equity Share Capital	Nil	1.34

The Acquirers jointly and severally accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

A Copy of this Post Offer Advertisement will also be available on the SEBI's website www.sebi.gov.in; BSE's website at www.bseindia.com and at the registered office of the Target Company i.e. Garden House, Dr. Amichand Shah's Wadi, Rampura Tunki, Surat - 395003.

ISSUED BY MANAGER TO THE OFFER

Asit C. Mehta
INVESTMENT INTERRMEDIATES LTD.

ASIT C. MEHTA INVESTMENT INTERRMEDIATES LTD
(**CIN:** U65990MH1993PLC075388)
317/318, Poddar Chamber, S. A. Brelvi Road, Fort, Mumbai - 400001
Tel. No.: 022-2202 1111; 022-6132 5959
Fax No.: 022-2270 0118/124
Contact Person: Ms. Shweta Laddha
Email Id: openoffer.jtl@acm.co.in
SEBI Reg. No.: INM000010973

on behalf of the Acquirers

Sd/- Sd/-

Mr. Jigar Jasavantlal Shah Mr. Ambalal Chimanlal Patel

Place : Mumbai
Date : April 29, 2015

PRESSMAN

Size: 12(w) X 23(h)